

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE/

कृषि मंत्रालय में राज्य मंत्री

(SHRI ANNASAHAB SHINDE): (a) and (b) The relevant information is being collected and will be placed on the Table of the Sabha.

DAMAGE TO CROPS IN WEST BENGAL

513. SHRI SASANKASEKHAR SANYAL: Will the Minister of AGRICULTURE/

कृषि मंत्री

be pleased to state the total loss of food crops and cash crops, caused by flood and rains in West Bengal during this year?

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(SHRI ANNASAHAB SHINDE): Of the total kharif crop area of 9.8 million acres, as much as 2.52 million acres were submerged and, of this, standing crops in 1.65 million acres were completely destroyed and crops in 0.87 million acres were partially damaged. The *aus* paddy crop and the jute crop in the flood-affected areas have been almost completely lost. The total value of the kharif crops lost is estimated at about Rs. 114 crores, of which paddy alone accounts for Rs. 92 crores.

HOUSE-BUILDING ADVANCE TO GOVERNMENT OFFICIALS IN DELHI WHO ARE IN OCCUPATION OF GOVERNMENT ACCOMMODATION

514. SHRI A. P. CHATTERJEE:
SHRI SALIL KUMAR GAN-
GULI:

Will the Minister of WORKS AND HOUSING/

निर्माण और आवास मंत्री

be pleased to state the total number of Government officials in Delhi who have taken loan from Government for

constructing their own houses and are still in occupation of Government accommodation?

THE MINISTER OF STATE IN
THE MINISTRY OF WORKS AND
HOUSING/

निर्माण और आवास मंत्रालय में राज्य मंत्री

(SHRI I. K. GUJRAL): The requisite information is being collected and will be placed on the Table of the House.

SHIPPING TARIFFS ON EXPORT CARGOS

515. SHRI LOKANATH MISRA:
SHRI CHANDRAMOULI
JAGARLAMUDI:
SHRI SUNDAR MANI PATEL:
SHRI K. C. PANDA:
SHRI K. L. N. PRASAD:

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT/

संसदिय कार्य तथा नौवहन और परिवहन मंत्री
be pleased to state:

(a) whether at a recent Indo-UK Conference a currency surcharge on freight has been imposed;

(b) if so, the details thereof;

(c) the extent to which the Indian shipping industris is likely to be hit consequently;

(d) whether it is also a fact that at the said Conference India made a proposal that shipping tariffs on export cargos should be payable in Indian currency; and if so, the reaction of the Conference in this regard; and

(e) whether it is also a fact that India protested against the decision of the Conference to impose currency adjustment levy on shipments from U.K. and continental parts and also against the imposition of a similar levy on her exports?